List of Cases where Case Management Hearing Took Place During the Month: August, 2024															
Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Date of Management Hearing							
								Framing the Issues	Listing of Witnesses	Affidavit of Evidence	Affidavit of Witnesses	written Arguments	Oral Argume nts	Other Stages/Heari ng date	Next Date
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Nil												
2	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	MS (Com)	10/2024	08.07.2019	Airport Authority of India Ltd. Vs TDI International Pvt. Lt.d	Nil	Nil	Nil	Nil	Nil	Nil	Case Mangement Hearing	27.09.2024
3	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	41/2024	08-08-2022	Rajpath Contractors and Engineers Vs State Of West Bengal, Secretary, Public Works Roads	-	-		08-08-24	-	-	evidence of DW1.	24/09/2024 & 25/09/2024
4	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	13/2024	27-07-2020	RANJIT KESHRI Vs RAJDHANI FLOUR MILLS LTD	-	-	-	06-08-24			evidence of defendant.	20/09/2024 & 21/09/2024
5	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	19/2024	20-03-2021	Hossain Electric Co. Pvt Ltd Vs Munendra Pal Singh				23-08-24			evidence of PW2.	03/10/2024 & 04/10/2024
6	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	17/2024	20-03-2021	Banful Enterprise and Co. Vs The Secretary, PWD, Government of West Bengal	-	-	01-08-24	-	-	-	further cross examination of DW1.	04-09-24
7	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	01/2019	15-07-2019	Ramanuj Singh Vs Paulmech Infrastructures Private Ltd							Evidence	24/09/2024 & 25/09/2024

8	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Title Suit (Commercial)	01/2022	19-01-2022	Kohinur Enterprise Vs Cognition Projects Pvt. Ltd				13-08-24			further evidence of the PW2 & 13/09/2024 for evidence of defendants witnesses	12/09/2024 & 13/09/2024
9	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	27/2024	23-12-2021	Sri Tapan Kumar Poi Vs Soma Karmakar	-	-	07/08/2024 & 08/08/2024	-	-	-	Hearing	02-09-2024
10	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	47/2024	12-12-2023	Pam Developments Private Limited and 1 others. Vs The Chief Secretary Govt of West Bengal and 3 others.	-	-		21-08-24	-	-	Evidence	03/10/2024
11	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	16/2024	12-02-2021	Sri Piara Singh Veer Vs The Chief Executive Officer, M/S Hindusthan Steel Works Construction Ltd.	-	21-08-24	-	-	-	-	filing list of witnesses by both the parties, 17/09/2024 for filing evidence-in- chief of witnesses, 25/09/2024 & 26/09/2024 for evidence of PW- 1.	10-09-2024
12	Commercial Court Siliguri														